

HIGH COURT OF TRIPURA
AGARTALA

NoF.40(1)-HCT/Judl/Roster/2021/ 2699

10th March, 2021

N O T I F I C A T I O N

It is hereby notified that **Hon'ble the Chief Justice & Hon'ble Mr. Justice Arindam Lodh** will sit in Division Bench in Court No.1 **on 12.03.2021 (Friday) at 10.30 AM** for pronouncement of judgement of cases as per the Daily Cause List. The regular Single Benches of Their Lordships will sit after rising of the aforesaid Division Bench.

Hon'ble the Chief Justice & Hon'ble Mr. Justice S. Talapatra will sit in Division Bench in Court No.1 **on 12.03.2021 (Friday) at 02.00 PM** and will take up cases as per the Daily Cause List. The regular Single Bench of Hon'ble Mr. Justice S. Talapatra will sit after rising of the aforesaid Division Bench.

Hon'ble Mr. Justice Arindam Lodh & Hon'ble Mr. Justice S. G. Chattopadhyay will sit in Division Bench in Court No.3 **on 12.03.2021 (Friday) at 02.00 PM** and will take up cases as per the Daily Cause List. The regular Single Bench of Hon'ble Mr. Justice S. G. Chattopadhyay will sit after rising of the aforesaid Division Bench.

By order,

Sd/-

(V. PANDEY)

REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2021/ 2700-727

10th March, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;

03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;
07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
10. The Govt. Advocate, High Court of Tripura, Agartala;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


10.03.21

REGISTRAR (JUDICIAL)